

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **BLACK ROSE (HENNA) PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	BLACK ROSE (HENNA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07/05/1992
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1992PTC048662
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	97-98 SECOND FLOOR LAJPAT NAGAR II NEW DELHI
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18/11/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MAHABIR GUPTA, Address :- 802, 8th Floor, Eliganza Tower, SPR Society, Sector 82, Faridabad-121007. IBBI Reg. No. IBBI/IPA-001/IP-P00643/2017-2018/11091 ipmahabirgupta@gmail.com 9999928769
8.	LAST DATE FOR SUBMISSION OF CLAIMS	18/12/2020

Notice is hereby given that the **BLACK ROSE (HENNA) PRIVATE LIMITED** has commenced voluntary liquidation on **18/11/2020**.

The stakeholders of **BLACK ROSE (HENNA) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **18/12/2020**, to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



MAHABIR GUPTA

Liquidator in the matter of voluntary liquidation of the

BLACK ROSE (HENNA) PRIVATE LIMITED

Reg. No. IBB/PA-001/IP-P00643/2017-2018/11091

Date :18/11/2020

Place : Faridabad